

(1)	(2)	(3)	(4)	(5)	(6j)
		Dexo Laboratories	6.77	9.07	3.49
		Vogel Labs.	1.32	3.80	1.32
		Aceto Chemicals	0.131	0.099	Nil
		Synthochem	Nil	1.06	N.A.
		Pharmachem	Nil	9.70	7.44
		Calyx Chem	Nil	1.20	N.A.
		Poly Drug Chem	Nil	Nil	1.37
		Jatin Pharma	Nil	Nil	1.77
		Armour Chemicals	Nil	Nil	6.94
2.	6-APA	IDPL	3.75	17.10	22.90
		Alembic	Nil	2.25	1.70
		H.A.L.	Nil	Nil	13.40
3.	Potassium Penicillin G First Crystals	I.D.P.L. H.A.L.	Not available 95.513 (MMU)	123.1 (MMU) 110.12 (MMU)	122.5 (MMU) 149.42 (MMU)
4.	Penicillin V First Crystal	H.A.L.	6.93 (MMU)	20.63 (MMU)	13.24 (MMU)

[Translation]

Employees participation in Management of K.V.I.C. Institutions

2189. SHRIMATI VIDYAVATI CHATURVEDI: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether the Khadi and Village Industries Commission propose to give participation to its employees in the management of each of its institutions; and

(b) if so, by what time and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN):

(a) and (b) The workers/employees in institutions of KVIC are participating in the management of some of the institutions. Their participation is decided on merits, case by case.

[English]

Delhi Telephone Directory

2190. SHRI G. VIJAYA RAMA RAO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Delhi Telephones Directory, 1984 has not been supplied to all the subscribers due to shortage of paper;

(b) whether paper for this purpose is to be imported;

(c) if so, the time-frame for making the copies of Directory available to subscribers who are still using 1982 Directory;

(d) the amount of expenditure, including that on staff incurred for the production of Delhi Telephones Directory; 1984 and

(e) whether Government propose to hand over this work to private parties for sale on fixed nominal charges as is being done for Railway Broadshaw?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA):

(a) The 1984 issue of Delhi telephone directory has been supplied to most of the subscribers through distribution centres opened at various telephone exchanges in Delhi.

(b) Though paper is not normally imported for printing of telephone directories, imported paper was used for the 1984 issues of the Delhi telephone directory.

(c) Subscribers who did not get their new directories through the concerned distribution centres can obtain them from distribution centre at Eastern Court, New Delhi. Newspaper advertisements have been published to this effect in leading dailies.

(d) The amount of expenditure incurred, including that on staff, for Delhi telephone directory 1984 is nearly Rs. 1.09 crores.

(e) Printing of Delhi telephone directory is already carried out through private parties.

Supply of Arms by China to Pakistan, Bangladesh and Sri Lanka

2191. SHRI G. G. SWELL : Will the Minister of DEFENCE be pleased to state :

(a) whether China has been supplying arms to Pakistan, Bangladesh, Sri Lanka on a large and increasing scale;

(b) whether China has emerged as a major supplier of arms to third world countries and with it, is wielding increasing political clout; and

(c) whether Chinese arms are having an edge over western arms because of their durability and low cost ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) China is reported to be supplying arms to Pakistan and also to other countries in our neighbourhood.

(b) There are reports that China is exploring the world arms market for selling its equipment.

(c) The general level of Chinese military technology is not known to have an edge over western arms. However, some countries may purchase Chinese arms for considerations of their own.

Opening of Legal Hospitals

2192. SHRI R. ANNANAMBI : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government are aware of the urgency for opening legal hospitals in every District Head-quarter just like civil hospitals to provide legal aid to the weaker

sections and down-trodden; and

(b) if so, the action being taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : (a) Yes, Sir.

(b) The Government has constituted a Committee for implementing Legal Aid Schemes under the Chairmanship of Shri Justice P. N. Bhagwati, a sitting Judge of the Supreme Court. The form of legal aid adopted by the Committee is of two types :—

(i) Court or litigation oriented legal aid; and

(ii) preventive or strategic legal aid. The Committee lays greater stress on preventive form of legal aid which can be compared to legal clinics or hospitals. The Committee has also been setting up Legal Aid Clinics in Universities and Law Colleges with a view to providing para-legal and preventive legal assistance to the poor. The question of enactment of suitable legislation is also under consideration of the Government.

Liberalised Licensing Procedures

2193. PROF. P. J. KURIEN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have liberalised the licensing procedures regarding setting up of industries and expansion of capacities; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) 25 industries have been delicensed for Non-MRTP/Non-FERA Companies subject to fulfilment of certain prescribed conditions. The Industrial undertakings engaged in the manufacture of any of these items will not require an Industrial licence and it will be enough if they register themselves with the concerned technical authority like